

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Date: 29.12.2017**

To,

Chief Financial Officer,  
Maithon Power Limited  
Corporate Centre,  
34 Sant Tukaram Road,  
Carnac Bunder,  
Mumbai - 400009

Sir,

**Subject:** Terms and conditions of tariff for the tariff period starting from 1.4.2019- Seeking of information from Central Generating Companies, Joint Ventures Companies, Independent Power Producers and Central/Inter-State Transmission Companies whose tariff is being regulated by CERC.

**Ref.:** Your Letter No. MPL/ FY 18/ 1712030 dated 15.12.2017  
-----

With reference to your letter dated 15.12.2017 on the above mentioned subject, I am directed to inform that your request for extension of time has been considered and the time to file data/ information as per order dated 10.11.2017 has been extended upto 31.1.2018. You are requested to ensure the filing of the same within the due date mentioned.

**-Sd/-**  
B. Sreekumar  
Deputy Chief (Law)